

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).26127/2004

(From the judgment and order dated 28/01/2004 in WP No. 6850/2000 of The HIGH COURT OF M.P AT JABALPUR)

STATE OF M.P. & ANR.

Petitioner(s)

VERSUS

N.K.RAI & ORS.

Respondent(s)

(With appln(s) for permission to place addl. facts and grounds)

WITH

SLP(C)...../2005 CC 9756

With I.A.1(C/Delay in filing SLP and office report)

Date: 28/10/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner(s)

Mr. H.N. Salve, Sr. Adv.

Mr. B.S. Banthia, Adv.

Mrs. Musharraf Choudhary, Adv.

Ms. Vibha Datta Makhija, Adv.

For Respondent(s) Mr. Saty S Prajapati, Adv.

Mr. Sidharth Kumar, Adv.

Mr. B.K.Satija, Adv.

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

the High Court                    Until further orders, contempt proceedings pending in  
   shall remain stayed.

akash ]  
  
Master

[ Charanjeet Kaur ]  
  
Court Master

[ Om Pr  
  
Court